

**ELECTION COMMISSION OF INDIA**  
NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 51/8/7/2018-EMPS

Dated: 16<sup>th</sup> October, 2018

To

The Chief Electoral Officers of  
All States and Union Territories.

Subject: Clarification regarding Second Randomization and Candidate Setting of  
EVM-VVPAT- Regarding.

Sir/Madam,

I am directed to state that the Chief Electoral Officer, Karnataka has sought the following clarification:


- (a) In case of Parliamentary election, whether second randomization of EVM-VVPAT is to be done at RO (DEO) Level?
- (b) In case of Parliamentary elections, whether Candidate Setting of EVM-VVPAT is to be done at RO level or ARO level?
- (c) In case of Parliamentary elections, whether ARO can certify the symbol loading of VVPAT during the commissioning of VVPAT?

In this regard, I am directed to clarify that:

- (a) In case of Parliamentary election, second randomization of EVM-VVPAT shall be done at RO level.
- (b) In case of Parliamentary elections, Candidate Setting of EVM-VVPATs shall be done at RO level. However, in case candidate setting of EVM-VVPAT is done Assembly Segment-wise in separate halls, RO may nominate the respective ARO for the said purpose.
- (c) In case of Parliamentary elections, the symbol loading of VVPAT during the commission of VVPAT is done Assembly Segment-wise in separate halls, RO may nominate the respective ARO for certifying the same.

The above clarification shall be brought to notice of all concerned.

Yours faithfully,

  
(Anoop Kumar)  
Secretary